

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**



IA 33 of 2017 In C.P. No.17/NCLT/AHM/2016

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,
AHMEDABAD BENCH ON 11.03.2020

Name of the Company: Bhupendra Patel & Ors.
V/s
Hotel Oasis (Surat) Pvt. Ltd.

Section: IA for Directions

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DIREEN R DAVE	PCS	Petitioner	
2.	RAJNISH SINGH	ADV	Respondent	

ORDER

The Parties are represented through their respective Learned Counsel.

In view of the order passed in TP 75/2016 (CP 38 of 2014), the matter is simply adjourned.

List the matter on 29.04.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 11th day of March, 2020